

Title: Need to ensure transparency in the recruitment to the post of Principal/ITI in Andman & Nicobar Islands -Laid.

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SHRI MANORANJAN BHAKTA (ANDAMAN & NICOBAR ISLANDS): In Andaman & Nicobar Island most of the Group 'A' and 'B' Gazetted posts are filled up through UPSC. Recently, a vacancy notice for filling up of Principal/ITI's post has been notified by the Andaman & Nicobar Administration calling for one time mode by eligible officers possessing the required qualifications willing to serve under the Andaman & Nicobar Administration from amongst the officers of Central/State Government on deputation basis by transfer. There are many applicants who are possessing the required qualifications and willing to shoulder the responsibilities as principal/ITI. However, UPSC may probably change/modify the recruitment rules. Many of the applicants have objected to it and are agitated on this move. They demand for an impartial selection procedure should be adopted while filling up the post of Principal/ITI.

In view of the foregoing, I urge upon the Union Government to consider the best candidate from among the applicants.